

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Records received
on 30.6.03.
DS
30/6/03

For Admissio[n]

123
27/7/03 Berth

Free copies of
Final Order
of 3.7.03 issued
to counsel for
both sides.

DS
11/7/03 S-0(1)

Order dated 27.06.2003.

Call this matter on 30.06.2003.

Abu
Vice-Chairman 27/6

J.C.
Member (1)

Order dated 3.7.2003

Heard Shri P.K.Kar, the learned counsel for the applicant and Shri Ashok Mohanty, learned senior counsel for the Respondents.

By filing a Memo dated 3.7.2003 the applicant has sought permission to withdraw this O.A. on the ground that he had filed O.A. 182/94 before the C.A.T., Calcutta Bench (along with others) challenging the impugned order under Annexures-6 and 7 (which is under challenge in this O.A.) and that O.A. having been allowed, the Respondents-Department filed W.P.C.T. No.187 of 2001 which is still subjudice before the Calcutta High Court.

In view of the facts and circumstances as stated above, this O.A. is disposed of as withdrawn.

No costs.

Abu
VICE-CHAIRMAN 3/7

J.C.
MEMBER (JUDICIAL)